

DIVISION BENCH

ITEM NO.117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.103/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MASSIAR INFRATECH PRIVATE LIMITED
UNDER SECTION	10 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Sushmita Mukherji, Adv. : *For the Corporate Applicant*

Sh. Sunil Kumar Singh, Adv. : *For the Financial Creditor(s)*
(nos.297, 298, 306, 326, 328, 337, 348 & 377)

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Financial Creditor nos.297, 298, 306, 326, 328, 337, 348 & 377 seeks another ten days time to file reply/ response.
- 2.** Let the needful be done positively within the aforesaid stipulated period by serving an advance copy to the other side.
- 3.** The matter is adjourned for further hearing on 3rd May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

15th April, 2024

Kavya Prakash Srivastava
(Stenographer)